

to Bahrein, Saudi Arabia, Egypt and other Middle East Countries, country-wise, during the last three years;

(b) whether it is a fact that while China sold over 2 million chappals to Saudi Arabia last year we hardly sold 200,000 pairs of chappals because our average price was higher by Rs. 10 per pair while the quality and finish were far inferior; and

(c) if so, the steps Government are taking to regain the one time monopoly of this traditional export item in the Middle-East market from China which seems to have captured this market today?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Export statistics of chappals is not separately given in the Monthly Statistics of the Foreign Trade of India published by the Director General of Commercial Intelligence & Statistics. However, a statement of exports of footwear to Middle East countries for the last three years is laid on the Table of the House. [*Placed in Library. See No. LT—1718/68*]

(b) and (c). This position was brought to the notice of Finished Leather and Leather Export Promotion Council by a three Member Buyers Team from Saudi Arabia which was in India during April-May 1968. The matters is being looked into in consultation with the Finished Leather and Leather Export Promotion Council.

COMPETITION FROM PAKISTAN IN JUTE EXPORTS

3770. SHRI BABURAO PATEL : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Pakistan is our main competitor in jute exports and it has affected our jute business seriously by providing incentive to its exporters by granting bonus vouchers to the extent of 30 per cent of the value of exports;

(b) whether as against it we have withdrawn our export incentive scheme

and encouraged smuggling of jute to Nepal with the result that our legitimate jute exports have fallen;

(c) the quantity and the value in rupees of our annual jute exports during the last five year (country-wise);

(d) whether Government propose to revise their export policy with a view to boost our jute exports, to compete with Pakistan and to discourage jute exports have fallen;

(e) if so, when and, if not, the reason therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a), (b) (d) and (e). India exports very limited quantities of raw jute and there is no competition from Pakistan. As far as Government are aware, bonus vouchers are not granted by Pakistan Government for raw jute exports.. There was no export incentive scheme for jute. With the introduction of the licensing procedure for exports to Nepal, and the customs checks, smuggling has been reduced considerably. No change in the policy of jute exports is called for.

(c) A statement is laid on the Table of the House. [*Placed in Library. See No. LT—1719/68*]

RAW FILMS PRODUCED BY HINDUSTAN PHOTO FILMS

3771. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the kind, quantity and the value of raw films produced by the Hindustan Photo Films of Ootacamund and the amount and the value of sales effected so far;

(b) the total percentage, value and particulars of imported raw materials used for the above production;

(c) the quantity and value of stocks lying unsold as on the 30th June, 1968 and the reasons therefor;

(d) the profit or loss made so far;

(e) the possible debates by which production of following will be undertaken;

- (i) negative cine films of all types;
- (ii) amateur roll films;
- (iii) X-ray films; and
- (iv) sensitized paper; and

(f) the name of the foreign collaborators and the salient terms of their agreement?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (f). The information is being collected and will be laid on the Table of the House.

CHEATING OF RAILWAYS BY A GANG OF SWINDLERS

3772. SHRI C. K. BHATTACHARYYA : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 6032 on the 2nd April, 1968 and state :

(a) whether investigation has since been completed into the alleged cheating of Indian Railways of over Rs. 50 lakhs by a gang of swindlers; and

(b) if so, the result thereof?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a). The case is still under police investigation. The amount involved was, however, Rs. 50,000/- and not Rs. 50 lakhs.

(b) Does not arise.

SUPERVISION OF WORK IN ZONAL RAILWAYS REGARDING IMPLEMENTATIONS OF DIRECTIONS ON HINDI

3773. DR. GOVIND DAS : Will the Minister of RAILWAY be pleased to state;

(a) whether the Zonal Railways have been given instructions to the effect that implementation work of Government orders about Hindi in the Headquarters would not be supervised and done by an officer below the rank of the Assistant Administrative Officer;

(b) if so, whether it is a fact that in the Western Railway Headquarters, this work has been entrusted to a Class II Officer; and

(c) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a). Yes.

(b) No.

(c) Does not arise.

राजस्थान में नई रेलवे लाइनों

3774. श्री भीठालाल मीना : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान सरकार ने चौथी पंचवर्षीय योजना में कितनी नई रेलवे लाइनों को शामिल करने का प्रस्ताव किया है ;

(ख) उनका प्राथमिकताक्रम क्या है ;

(ग) क्या सरकार का विचार खनिजों तथा करोली क्षेत्र की सांभर नमक के विकास की आवश्यकता को देखते हुये सिरमुररा, करोली, गंगापुर, मामानवास, लालसोट और सांभर तक नई रेलवे लाइनें बिछाने का है ; और

(घ) यदि हां, तो उसका व्यौरा क्या है ?

रेलवे मंत्री (श्री छे० मु० पुनाचा) :

(क) से (घ). चौथी पंचवर्षीय योजना में विचार के लिए राजस्थान सरकार ने नयी लाइनें बनाने और आमान-परिवर्तन करने के 9 प्रस्ताव भेजे थे। प्राथमिकता क्रम में उनके नामों की एक सूची अनुबन्धक के रूप में संलग्न है। राजस्थान सरकार ने जिन लाइनों की सिफारिश की थी, उनमें से एक अर्थात् पोकरण-जैसलमेर लाइन हाल में बनकर तैयार हो चुकी है। धन की कमी के कारण अन्य प्रस्तावित लाइनों पर निकट भविष्य में विचार किये जाने की संभावना नहीं है।